

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1978
TO BE ANSWERED ON 29.12.2017

INDIRA GANDHI MATRITVA SAHYOG YOJANA

1978. SHRI JANAK RAM:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Indira Gandhi Matritva Sahyog Yojana (IGMSY) has been implemented uniformly in all the districts of the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the budgetary allocation along with the funds allocated/released and utilised under the scheme during each of the last three years and the current year, State/UT-wise; and
- (d) the details of the beneficiaries of the scheme during the said period, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) & (b): The Indira Gandhi Matritva Sahyog Yojana (IGMSY) has been concluded and the Government has approved implementation of Pradhan Mantri Matru Vandana Yojana (PMMVY) in all the districts of the country w.e.f. 01.01.2017.
- (c) The funds allocated under IGMSY during the last three years are as under:

Year	2014-15	2015-16	2016-17
BE/RE (Rupees in Crore)	400.00/360.00	438.00/233.50	634.00

The State/UT-wise details of funds released and utilisation reported under IGMSY during the last three years is at **Annexure-I**.

- (d) The State/UT-wise details of beneficiaries covered under IGMSY during the last three years as reported by States/UTs is at **Annexure-II**.

Annexure-I**Statement referred to in part (c) of the Lok Sabha Unstarred Question No. 1978 for 29.12.2017 raised by Shri Janak Ram regarding Indira Gandhi Matritva Sahyog Yojana****State/UT-wise details of funds released and utilisation reported during the last three years under the Indira Gandhi Matritva Sahyog Yojana (IGMSY)**

Sl. No.	Name of the States/UTs	2014-15 (Rupees in Lakh)		2015-16 (Rupees in Lakh)		2016-17 (Rupees in Lakh)	
		Funds released	Utilisation reported	Funds Released	Utilisation reported	Funds released	Utilisation reported
1	Andhra Pradesh	3,004.65	2100.90	1502.32	318.01	0.00	NR
2	Arunachal Pradesh	41.49	41.49	20.74	20.74	17.44	NR
3	Assam	1,744.74	NR	872.38	NR	0.00	NR
4	Bihar	4,862.81	2747.60	2431.40	0.00	0.00	347.11
5	Chhattisgarh	859.86	1081.75	429.94	1371.41	0.00	NR
6	Goa	164.30	257.60	82.16	144.09	75.37	25.37
7	Gujarat	1,504.88	1611.16	1090.90	1021.49	1056.20	1066.78
8	Haryana	0.00	216.42	171.82	119.68	19.96	162.23
9	Himachal Pradesh	295.19	180.56	537.11	330.03	0.00	339.50
10	Jammu & Kashmir	522.38	NR	261.20	379.51	28.59	NR
11	Jharkhand	0.00	331.26	17.32	229.32	50.00	238.69
12	Karnataka	0.00	1203.03	894.95	781.75	1306.96	NR
13	Kerala	934.59	567.47	515.60	499.91	0.00	374.08
14	Madhya Pradesh	3,627.44	2909.29	2358.21	1164.83	0.00	2987.50
15	Maharashtra	2,838.51	2663.22	1419.26	1641.43	2090.99	NR
16	Manipur	0.00	NR	0.00	NR	0.00	NR
17	Meghalaya	0.00	NR	26.96	NR	0.00	NR
18	Mizoram	19.39	19.39	9.70	9.70	0.00	NR
19	Nagaland	56.90	56.90	28.46	28.46	0.00	NR
20	Odisha	1,796.57	1788.41	1606.61	1370.77	1120.64	1061.36
21	Punjab	0.00	418.59	33.10	NR	0.00	NR
22	Rajasthan	3,640.40	2156.69	1820.20	2678.15	0.00	232.81
23	Sikkim	24.12	24.80	12.06	4.69	11.64	0.60
24	Tamil Nadu	2,241.40	2405.76	1837.75	1419.05	1393.09	1354.09
25	Telangana	1,877.78	1877.78	938.90	469.45	169.66	NR
26	Tripura	209.70	73.16	479.83	172.11	0.00	115.24
27	Uttar Pradesh	0.00	99.11	47.64	0.00	0.00	NR
28	Uttarakhand	570.58	516.34	1182.74	343.96	0.00	NR
29	West Bengal	3,016.90	2072.68	1508.46	1317.95	40.86	1253.53
30	Delhi	371.42	412.75	929.70	461.67	0.00	NR
31	Andaman & Nicobar Islands	44.35	44.30	72.67	70.71	119.43	0.45
32	Puducherry	24.58	45.63	29.50	NR	0.00	NR
33	Chandigarh	0.00	32.80	162.37	12.35	0.00	NR
34	Daman & Diu	18.70	5.56	9.34	13.97	0.00	0.00
35	Dadra & Nagar Haveli	0.00	0.00	5.62	NR	42.12	NR
36	Lakshadweep	0.00	NR	0.00	NR	148.45	NR
	Total	34,313.63	27962.40	23346.92	16395.19	7691.40	9559.34

* NR - Not Reported

Annexure-II**Statement referred to in part (d) of the Lok Sabha Unstarred Question No. 1978 for 29.12.2017 raised by Shri Janak Ram regarding Indira Gandhi Matritva Sahyog Yojana****State/UT-wise details of number of beneficiaries covered during the last three years under the Indira Gandhi Matritva Sahyog Yojana (IGMSY)**

Sl. No.	States/UTs	2014-15	2015-16	2016-17
1	Andhra Pradesh	49196	6768	NR
2	Arunachal Pradesh	612	334	NR
3	Assam	NR	NR	NR
4	Bihar	52617	NR	19284
5	Chhattisgarh	NR	NR	NR
6	Goa	3958	3113	2171
7	Gujarat	27309	27812	16508
8	Haryana	4200	3843	2538
9	Himachal Pradesh	4198	6126	5614
10	Jammu & Kashmir	17659	6585	NR
11	Jharkhand	8815	7576	NR
12	Karnataka	23342	26933	NR
13	Kerala	13947	12288	9321
14	Madhya Pradesh	55496	51268	68783
15	Maharashtra	50238	42752	NR
16	Manipur	NR	NR	NR
17	Meghalaya	NR	NR	NR
18	Mizoram	NR	Nil	Nil
19	Nagaland	333	NR	NR
20	Odisha	38438	41699	24213
21	Punjab	7894	NR	NR
22	Rajasthan	47043	31037	27905
23	Sikkim	362	124	Nil
24	Tamil Nadu	43203	43198	42193
25	Telangana	87141	6409	8334
26	Tripura	3740	2360	2314
27	Uttar Pradesh	2950	0	NR
28	Uttarakhand	9830	5213	NR
29	West Bengal	53448	NR	50061
30	Delhi	8365	9425	NR
31	Andaman & Nicobar Islands	596	1197	2914
32	Puducherry	722	NR	NR
33	Chandigarh	768	277	NR
34	Daman & Diu	NR	414	NR
35	Dadra & Nagar Haveli	NR	159	NR
36	Lakshadweep	NR	NR	NR
Total		616420	336910	282159

NR - Not Reported.

